

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 320
TO BE ANSWERED ON 27.11.2024

ALLOCATION OF FUNDS FROM NIRBHAYA FUND

320#. DR. SUMER SINGH SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the fund allocated by Government to the State of Madhya Pradesh from the Nirbhaya Fund for the year 2024-25;
- (b) the number of vehicle location tracking devices installed by the Madhya Pradesh Transport Department in coordination with the Central and State Governments for the safety of women/girls through this fund;
- (c) the details of State of Madhya Pradesh thereof, district-wise; and
- (d) the location of its Command and Control Center in Madhya Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) The Ministry of Home Affairs (MHA) has released an amount of Rs. 45 lakh during the current Financial Year 2024-25 for the Setting up/strengthening Women Help Desks in Police Stations in the state of Madhya Pradesh under Nirbhaya Fund. Further, Ministry of Women and Child Development has released an amount of Rs. 11.21 Crores for One Stop Centres (OSCs) and 0.38 Crore for Women Helpline to Madhya Pradesh during 2024-25. Ministry of Tourism has allocated Rs. 5.27 Cr for the financial year 2024-25 for Safe Tourism Destination for women in Madhya Pradesh. Department of Justice has disbursed Rs 105.96 crore to the state of Madhya Pradesh as Central Share for implementing the Fast Track Courts (FTSCs) Scheme since inception of the scheme in 2019. Ministry of Railways has informed that allocation of Nirbhaya Fund is done project-wise and zonal railway wise. No state-wise data is maintained.

(b) & (c) As per information received from Ministry of Road Transport and Highways (MORTH), under the scheme "Development, Customisation, Deployment and Management of State-wise Vehicle Tracking Platform for Safety and Enforcement as per AIS specifications in States /UTs under Nirbhaya Framework" funds are provided to State/UT Governments to establish Monitoring Centres so as to effectively monitor the location & movement of vehicles; Location Tracking Devices (VLTD) have to be installed by the respective vehicle owners.

RTO-wise details of VLT Devices fitted in vehicles in the State of Madhya Pradesh, as per back end application of State of Madhya Pradesh, as on 18 11.2014 are provided in the **Annexure.**

(d) Command and Control Center is located in New RTO Office, Kokta, Bhopal, Madhya Pradesh.

ANNEXURE**REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED
QUESTION NO. 320 FOR REPLY ON 27.11.2024**

RTO-Wise details and number of Vehicle Location Tracking Devices fitted in Madhya Pradesh are as under:

S.No.	RTO NAME	No. of Devices
1.	MP-04-Bhopal	7892
2.	MP-05-Narmadapuram	736
3.	MP-06-Morena	1021
4.	MP-07-Gwalior	2248
5.	MP-08-Guna	320
6.	MP-09-Indore	11563
7.	MP-10-Khargone	1508
8.	MP-11-DHar	1545
9.	MP-12-Khandwa	591
10.	MP-13-Ujjain	2870
11.	MP-14-Mandasaur	914
12.	MP-15-Sagar	1340
13.	MP-16-Chhatarpur	890
14.	MP-17-Rewa	1552
15.	MP-18-Shahdol	792
16.	MP-19-Satna	1530
17.	MP-20-Jabalpur	3293
18.	MP-21-Katni	478
19.	MP-22-Seoni	685
20.	MP-28-Chhindwara	1137
21.	MP-30-Bhind	472
22.	MP-31-Sheopur	164
23.	MP-32-Datia	135
24.	MP-33-Shivpuri	435

25.	MP-34-Damoh	435
26.	MP-36-Panna	511
27.	MP-36-Tikamgarh	316
28.	MP-37-Sheore	572
29.	MP-38-Raisen	397
30.	MP-39-Rajgarh	630
31.	MP-40-Vidisha	420
32.	MP-41-Dewas	1241
33.	MP-42-Shajapur	316
34.	MP-43-Ratlam	983
35.	MP-44-Neemuch	382
36.	MP-45-Jhabua	444
37.	MP-46-Bhadwani	586
38.	MP-47-Harda	251
39.	MP-48-Betul	760
40.	MP-49-Narsinghpur	614
41.	MP-50-Balaghat	699
42.	MP-51-Mandla	462
43.	MP-52-Dindori	110
44.	MP-53-Sidhi	566
45.	MP-54-Umariya	297
46.	MP-65-Anoopur	287
47.	MP-66-Singrauli	1304
48.	MP-67-Ashoknagar	211
49.	MP-68-Burhanpur	351
50.	MP-69-Airajpur	149
51.	MP-70-Agar	208
	Total	57613
